CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 13/SM/2019

Coram:
Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Date of Order: 30 December, 2019

In the matter of:
Extension of validity of Renewable Energy Certificates (RECs) due to expire between November, 2019 and March, 2020

ORDER

A. BACKGROUND

The Commission vide Order dated 30.04.2019 in Petition No. 4/SM/2019 extended the validity of RECs which were likely to expire between 1st April, 2019 and 31st October 2019 up to 31st December 2019. The relevant extracts of the Order are quoted below:-

“....

4. In view of the above, the Commission in exercise of Power under Regulation 15 of REC Regulations extends the validity of RECs which are likely to expire between 1st April 2019 and 31st October 2019 upto 31st December 2019.

5. Accordingly, RECs which are due to expire between 1st April 2019 and 31st October 2019 shall remain valid upto 31st December 2019.

6. Petition No. 4/SM/2019 is disposed of in terms of the above.”

B. REPRESENTATION BY CENTRAL AGENCY ON RECs DUE TO EXPIRE BETWEEN NOVEMBER, 2019 AND MARCH, 2020

2. The inventory of RECs which are likely to expire up to 31.03.2020 as submitted by the Central Agency is as under:-
### RECs expired between 01.11.2019 – 30.11.2019

<table>
<thead>
<tr>
<th>SN</th>
<th>No. of RECs will expire in the month of</th>
<th>No. of Solar RECs expired between 01.11.2019– 30.11.2019</th>
<th>No. of Non-Solar RECs expired between 01.11.2019– 30.11.2019</th>
<th>Total RECs (Solar +Non-Solar) expired</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td>RECs issued Before 01.04.2017</td>
<td>RECs issued After 01.04.2017</td>
<td>RECs issued Before 01.04.2017</td>
</tr>
<tr>
<td>1</td>
<td>Nov-19</td>
<td>4,960</td>
<td>0</td>
<td>4,554</td>
</tr>
<tr>
<td></td>
<td><strong>TOTAL (Nov 2019)</strong></td>
<td><strong>4,960</strong></td>
<td><strong>0</strong></td>
<td><strong>4,554</strong></td>
</tr>
</tbody>
</table>

### RECs likely to expire between 01.12.2019 – 31.03.2020

<table>
<thead>
<tr>
<th>SN</th>
<th>No. of RECs will expire in the month of</th>
<th>No. of Solar RECs likely to expire between 01.12.2019– 31.03.2020</th>
<th>No. of Non-Solar RECs likely to expire between 01.12.2019– 31.03.2020</th>
<th>Total RECs (Solar +Non-Solar) to be expired</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td>RECs issued Before 01.04.2017</td>
<td>RECs issued After 01.04.2017</td>
<td>RECs issued Before 01.04.2017</td>
</tr>
<tr>
<td>2</td>
<td>Dec-19</td>
<td>4,307</td>
<td>0</td>
<td>88,921</td>
</tr>
<tr>
<td>3</td>
<td>Jan-20</td>
<td>328</td>
<td>0</td>
<td>29,521</td>
</tr>
<tr>
<td>4</td>
<td>Feb-20</td>
<td>24,707</td>
<td>0</td>
<td>48,383</td>
</tr>
<tr>
<td>5</td>
<td>Mar-20</td>
<td>466</td>
<td>0</td>
<td>20,216</td>
</tr>
<tr>
<td></td>
<td><strong>TOTAL (Dec 2019 – Mar 2020)</strong></td>
<td><strong>29,808</strong></td>
<td><strong>0</strong></td>
<td><strong>1,87,041</strong></td>
</tr>
</tbody>
</table>

3. From the above inventory, it is evident that 9,514 RECs (4,960 Solar and 4,554 Non Solar) which were issued prior to 01.04.2017, have expired in the month of November 2019. The Commission is of the view that there is a need to extend the validity of these RECs which have expired in November, 2019.

4. Further, it is expected that 2,16,849 RECs which were issued prior to 01.04.2017, are due to expire within the next four months. This includes 29,808 Solar RECs and 1,87,041 Non Solar RECs. The Commission is of the view that there is a need to extend the validity of RECs which are due to expire up to 31st March, 2020.
5. In view of the above, the Commission in exercise of Power under Regulation 15 of REC Regulations extends the validity of RECs which have expired as on 30th November, 2019 up to 31st March, 2020. In addition, the validity of RECs which are likely to expire between 1st December, 2019 and 31st March, 2020 is also extended up to 31st March, 2020.

6. Accordingly, RECs which have expired/are due to expire between 1st November, 2019 and 31st March 2020 shall remain valid up to 31st March, 2020.

7. Petition No. 13/SM/2019 is disposed of in terms of the above.

Sd/  
(I.S. Jha)  
MEMBER

Sd/  
(Dr. M. K. Iyer)  
MEMBER

Sd/  
(P.K Pujari)  
CHAIRPERSON